

HIGH COURT OF TRIPURA
AGARTALA

No.F.40(1)–HCT/Judl/Roster/2026/9527

26th August, 2026

N O T I F I C A T I O N

It is hereby notified that the Hon'ble the Chief Justice will sit in **Single Bench-I** on **27th August, 2026 (Thursday)** after rising of the **Division Bench-I** for pronouncement of the following judgments.

1. RSA 19 of 2025

2. RSA 20 of 2026

By order,

(Soumyo Bikash Das)
Registrar (Judicial)

No.F.40(1)–HCT/Judl/Roster/2026/9528-9554

26th August, 2026

Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice Dr. T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice S. D. Purkayastha, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice B. Palit, Judge, High Court of Tripura, Agartala;
05. The PPS to the Advocate General, Tripura, Agartala;
06. The PS-II attached with the Registrar General, High Court of Tripura, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;

09. The Secretary, High Court Bar Association, Agartala;
10. The Secretary, Tripura Bar Association, Agartala;
11. The Dy. Solicitor General of India, Govt. of India, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Vigilance), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. All the Assistant Registrars, High Court of Tripura, Agartala;
20. The Chief Translator, Paper Book Section, High Court of Tripura, Agartala;
21. The System Analyst(s), High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Court Master(s), High Court of Tripura, Agartala;
24. The Bench Clerk(s), High Court of Tripura, Agartala;
25. All the Bench Sections, High Court of Tripura, Agartala,
26. Notice Board of the Court-house; and
27. Order File.

Registrar (Judicial)